

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another
NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T K Bhaskar
Priya N
Shwetha V

Counsel for
Petitioners
1 and 2

[Signature]

M. Urmila
for Ambili Menon

Counsel for

[Signature]

3. Vineet S-

R3
for R1 - R2

[Signature]

ORDER

Shri T K Bhaskar, counsel for petitioner present. Shri S Vineet, counsel for R1 to R2 and Ms M Urmila, representing counsel for R3 are present. Counsel for petitioner stated that he is not going to file any reply to technical objections taken by R2 in CA39/2016. At request of both the counsel, time extended for submitting arguments in CA 39/2016. Put up on **08.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)